

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


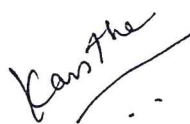

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/41/2017
IN
PETITION NUMBER : TCP/205/ (IB)/2017
NAME OF THE PETITIONER(S) : BRASHER BOOT COMPANY LTD
NAME OF THE RESPONDENT(S) : FORWARD SHOES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THIRU LYMBAR KAVINATH	Counsel for R 2 & 3	
2.	Kavitha Surana	Resolution Professional	
3.	T.K. Bhaskar Shruti Krishnan Sheetha Vasudevan	Counsel for Operational Creditor	

ORDER

Ms. Kavitha Surana, RP in person present. Mr. T.K. Bhaskar, Counsel for Operational Creditor present. Both the parties submitted the arguments. **Reserved for order.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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